

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 35 of 2014 &
IA No. 55 of 2014**

Dated : 22nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
M/s. Everest Power Pvt. Ltd. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): : Mr. Ravi Prakash and
Mr. Varun Pathak for R-2
Ms. Shikha Ohri for R-3**

**Appeal No. 30 of 2014 &
IA No. 46 of 2014 &
I.A.No. 47 of 2014**

**M/s Everest Power Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri

**Counsel for the Respondent(s): : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri
Mr. Varun Pathak
Mr. Ravi Prakash
Ms. Shikha Ohri**

:2:

ORDER

The Learned Counsel Mr. Anand K. Ganesan appearing for the Appellant in Appeal no. 35 of 2014 has finished his arguments.

For reply submissions, post the matter on **08.05.2014**.

(Rakesh Nath)
Technical Member
mk/kt

(Justice M. Karpaga Vinayagam)
Chairperson